



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.35/ BB/17	-	For acceptance of Chairman's Report	230/ 232	Manipal Health Enterprises Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	MASANDH RESONOR of SL	ASST.	
2	SATI. P. JOHN	SPT Legal Advisor to Petitioner	

ORDER

Matter is listed for acceptance of Chairman's report. As per report the Chairman has conducted meeting of equity share holders, secured creditors and unsecured creditor and all of them given consent for the approval of the scheme. We have gone through the Chairman's report. It is in order. We accept the Chairman's report.


MEMBER(J)


MEMBER(T)